

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 202
New CA/81/ND/2024 in
CP/61/ND/2021

IN THE MATTER OF:

TFM Fashion And Entertainment India Pvt Ltd	...	Applicant
Versus		
ROC	...	Respondent

Under Section 272

Order delivered on 16.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Vinod Chaurasia, Adv.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New CA/81/ND/2024:-

Ld. Counsel for the Applicant as well as the ROC are present physically. Arguments heard on behalf of both the parties in CA/81/ND/2024.

Order **reserved**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)